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- (d) the number of allottees who have demolished illegal constructions and informed Directorate of Estates through CPWD enquiry; and
- (e) the number of allottees who have not demolished illegal constructions and the action taken by Directorate of Estates as on date against each allottee?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRIO. RAJAGOPAL): (a) to (c) A statement showing the requisite information is given in Annexure. [See Appendix 196, Annexure No. 18.]

(d) Seven.

(e) As per provisions of SR 317-B-21, if an officer to whom a residence has been allotted, resorts to unauthorised construction/encroachment in any part of the residence, the Directorate of Estates may cancel the allotment. Representations have been received from various quarters in this regard and a policy on the whole issue is under formulation.

Funds for mega city projects

- 1335. SHRI PRASANTA CHATTERJEE: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:
- (a) whether Government agreed to release the funds for Mega City Projects for Kolkata, Channai, Hyderabad and Bangalore during Eighth and Ninth Plan Period; and
- (b) the funds provided, so far, by Government and State Governments during the above period and thereafter?
- THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI O. RAJAGOPAL): (a) Yes, Sir.
- (b) A statement indicating the funds released by the Central and State Governments during the Eight and Ninth Plan period under the Mega City Scheme is given.

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Statement

${\it Centrally Sponsored Scheme for Infrastructure\ Development\ In\ Mega}$

Cities

(Mega City Scheme)

Release of Central and State shares

			(Rs. in crores)
Name of Mega City	Year	Central Share	State Share
		Released	Released
1	2	3	4
Mumbai	1993-94	20.10	
	1994-95	16.10	16.10
	1995-96	18.08	23.90 '
	1996-97	13.08	20.00
	1997-98	17.73	24.00
	1998-99	17.79	11.34
	1999-2000	19.40	15.00
	2000-01	20.08	11.44
	2001-02	23.16	20.08
	TOTAL	165.12	141.86
Kolkata	1993-94	20.10	22.48
	1994-95	16.10	60.27
	1995-96	18.08	45.90,
	1996-97	13.58	32.50
	1997-98	14.89	28.50
	1998-99	16.23	20.00
	1999-2000	16.78	25.00
	2000-01	19.09	19.00
	2001-02	25.70	20.00
	2002-03	13.16	_
	TOTAL	173.71	273.65
Chennai	1993-94	15.10	15.00
	1994-95	11.10	11.00
	1995-96	17.08	17.00
	1996-97	11.98	47.00
	1997-98	12.81	20.00
	1998-99	13.78	_
	1999-2000	14.15	16.11
	2000-01	16.10	02.89
	2001-02	21.58	_
	TOTAL	133.68	129.00

1	2	3	4
Hyderabad	1993-94	15.10	15.00
	1994-95	11.10	11.00
	1995-96	15.58	15.58
	1996-97	11.71	15.50
	1997-98	12.22	13.00
	1998-99	13.90	13.90
	1999-2000	15.66	15.66
	2000-01	16.21	_
	2001-02	23.80	21.61
	TOTAL	135.28	121.25
Bangalore	1993-94	00.10	_
	1994-95	20.10	20.00
	1995-96	15.08	15.18
	1996-97	10.55	10.55
	1997-98	11.25	11.25
	1998-99	13.55	13.55
	1999-2000	13.91	11.85
	2000-01	14.42	15.74
	2001-02	21.16	16.62
	TOTAL	120.12	114.74
	GRAND TOTAL	727.91	780.50

Implementation of SJSRY in Assam

1336. SHRI DWIJENDRA NATH SHARMAH: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the number of persons benefited under the Swarna Jayanti Shahari Rojgar Yojana in the State of Assam during the last three years;
- (b) the number of persons proposed to be benefited under the scheme in the State during the year 2002-03; and
 - (c) the details of the steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI O. RAJAGOPAL): (a) Based on the reports received from the State Government, 1698 urban poor have been assisted through setting up of micro enterprises and 3.57 lakh mandays of work has been generated during the last three years.